

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
59/272/PB/2020

IN THE MATTER OF:

Film Distributors Council & Ors.
Vs
Registrar of Companies

... Applicant / Petitioner
... Respondent

Under Section 272(a)(d)(e).

Order delivered on 15.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mrs Mala Goel, Adv.

ORDER

List on 05.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.12.2020
Deepak Kumar